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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/140/2016
NAME OF THE PETITIONER(S) : S. Reha Banu
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others
UNDER SECTION : 397/398 and 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. ANIRUDH KRISHNAN
2. ADITH NARAYAN V.
3. P.H. ARVINDH PANDYAN
FOR P. JAYAPRAKASH
ADITKAS

D. OLIVIA JANE MARIE
FOR B. DHANARAJ

RESPONDENTS 5-9

PETITIONER

RESP 1-4

Asst.

AD

D. 288h.

ORDER

Shri P H Arvindh Pandian, senior counsel for petitioner present. Ms D Olivia Jane Marie, counsel for R1 to R4 and Shri Anirudh Krishnan, counsel for R5 to R9 are present. At their request, time enlarged for submitting arguments. Put up on 20.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)